

**HIGH COURT OF JAMMU AND KASHMIR**  
(Office of the Registrar General at Jammu)

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To

The Director,  
J&K State Judicial Academy,  
Jammu

No: 43644/45

Dated: 8-11-2018

**Subject:- One Day Training Programme for Judicial Officers and Doctors on Handling Survivors/Accused of Sexual Violence cases at Hospitals on 11<sup>th</sup> of November, 2018 in the J&K, State Judicial Academy Janipur, Jammu.**

Sir,

On the subject cited above, I am desired to inform you that Hon'ble the Chief Justice has been pleased to nominate the following Judicial Officers to attend the subject programme:-

1. Ms. Bala Jyoti, Addl. District Judge (Bank Cases) Jammu.
2. Ms. Sonia Gupta, Spl. Judge Anticorruption, Jammu.
3. Sh. Rajinder Sapru, Addl. Sessions Judge, Rajouri.
4. Sh. Mohinder Kumar Sharma, Principal Sessions Judge, Baderwah.
5. Ms. Sandeep Kour, Sub Judge/Spl. Mobile Mag. Udampur.
6. Sh. Amarjit Singh Langeh, Chief Judicial Magistrate, Kathua.
7. Sh. Anoop Sharma, Chief Judicial Magistrate, Ramban.
8. Ms. Preet Simran Kour, Munsiff/JMIC Kathua.
9. Ms. Rimpi Rani, Munsiff/JMIC, Reasi.
10. Ms. Shabnam Sheikh, Munsiff/JMIC, Samba.

You are requested to inform the concerned officers accordingly.

Yours faithfully,

(Sanjay Dhar)  
Registrar General

No: 43645-65/45 Dated: 8-11-2018

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice High Court of J&K,
2. Secretary to Hon'ble Mr Justice \_\_\_\_\_  
..... for information of their Lordships.

3. Registrar Vigilance, High Court of J&K, Jammu.
4. Principal District & Sessions Judge, Jammu, Rajouri, Baderwah, Udhampur, Kathua, Ramban, Reasi and Samba.
5. Concerned officer \_\_\_\_\_  
..... for information and necessary action.
6. CPC eCourts High Court of J&K, Jammu for uploading the same on the official website of the High Court.

**Registrar General**

2/5/18